115+275   **CRM-W-250-2024 in/and**
                     CRWP-1794-2024

DAVINDER SINGH *VERSUS* STATE OF HARYANA AND OTHERS

Present: Mr. Ish Puneet Singh, Advocate
              for the petitioner.

              Mr. Gurmeet Singh, Assistant Advocate General, Haryana
              for respondent Nos. 1 & 3.

              Mr. Athar Ahmad, Deputy Advocate General, Punjab
              for respondent Nos. 2 & 4.

              Ms. Mehak Sawhney, Advocate
              for respondent No. 5-PGI, Rohtak.

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Additional affidavit dated 27.02.2024 of Sh. Sumit Kumar, IPS, Superintendent of Police, Jind, filed on behalf of respondent Nos. 1 & 3 / State of Haryana, is taken on record. Copy thereof supplied to the opposite side.

Registry to do the needful.

Pursuant to order dated 26.02.2024, an affidavit dated 27.02.2024 of Prof. (Dr.) S.S. Lohchab, Director, Pandit B.D. Sharma, Post Graduate Institute of Medical Sciences, Rohtak, has been filed, which is taken on record. Copy thereof supplied to the opposite side. Registry to tag / paginate the same in the paper-book accordingly.

In the aforesaid affidavit dated 27.02.2024 of Prof. (Dr.) S.S. Lohchab, Director, the summary / status report about the injuries found on the person of Pritpal Singh, has been given; however, no probable opinion about the manner in which the injuries could have been inflicted has been given.

Learned counsel for respondent No. 5-PGI, Rohtak, prays for two days' time to file an affidavit in the aforesaid regard.

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Learned counsel for the petitioner informs that now, the aforesaid Pritpal Singh stands shifted to PGIMER, Chandigarh, for his further treatment and thus, prays for report from the said institution about his medical condition.

In view of the above, the Director, PGIMER, Chandigarh, is most humbly requested to get Medical Board constituted about the injuries sustained by the aforesaid Pritpal Singh and send a report in this regard by the next date of hearing.

List on **04.03.2024** for further consideration.

February 28, 2024   **(HARKESH MANUJA)**
'dk kamra'   **JUDGE**